NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 60 of 2020

In the matter of:

VipulSez Developers Pvt. Ltd. &Anr. .....**Appellants**

Vs

Solitaire Capital India &Ors. .....**Respondents**

Present:

For Appellant:-Mr. Arun Kathpalia, Sr. Advocate with Mr. Sarojawand Jha, and Mr. Suraj Malik, Advocates.

Mr. Kauser Husain, Advocate.

For Respondent :-Ms. Renu Gupta and Mr. Nirmalya Shukla, Advocates for R-(7&8)
Mr. Sumesh Dhawan, Mr. Vatsala Kak, Mr. Apoorva C. And Mr. Ashish M., Advocates for R-(1&2)
Mr. Shubham Paliwal, Advocate for R-5.
Mr. Rahul M., Advocate for R-9

ORDER

03.03.2020- Heard Learned Counsel for the Appellant for a while, due to paucity of time hearing could not be concluded.

Post the Matter 'for Admission (Fresh Cases) on **13th March, 2020.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(ShreeshaMerla)
Member (Technical)

SC/NN